

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 66 of 2014

Dated : 11th April, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of

**SKS Ispat & Power Ltd. ... Appellant(s)
Versus
Chhattisgarh State Power Trading Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajesh Ranjan
Mr. Alok Shankar
Counsel for the Respondent (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2
Ms. Suparna Srivastava for R.1

ORDER

Reply has been filed today.

Post the matter for hearing along with Appeal No.4 of 2014 & batch on **09.05.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/js